BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH **AHMEDABAD**

C.P. (I.B) No. 98/7/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2017

Name of the Company:

Ashtavinayak Ecometals Pvt Ltd.

V/s.

Anil Ltd.

Section of the Companies Act:

Section 7 of the Insolvency and Bankruptcy

Code

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. ANUJ K. TRIVEDI ADVOCATE APPLICANT

Learned Advocate Mr. Anuj Trivedi present for Applicant/ Financial Creditor. None present for Respondent.

At request of Learned Counsel for Applicant.

List the matter on 31.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 29th day of August, 2017.